

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1325/2024

ANOOB VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-03-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Pranshoo Goyal, Adv.

For Respondent(s) :

Mr. Rohit K. Singh, AOR
Mr. Pritam Biswas, Adv.
Mr. Akshat Tiwary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed by respondent No.1.

Service is complete on Respondent Nos. 2 and 3 but none has entered appearance.

Photocopies of Original Record of High Court and Trial Court have been received. Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025 dated 10.01.2025.

Thereafter, the matter be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH
Registrar